GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1075 TO BE ANSWERED ON 18TH SEPTEMBER, 2020

INTAKE OF STUDENTS IN MEDICAL COLLEGES

1075. SHRI A.K.P. CHINRAJ:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that Government had granted permission to start/open new medical colleges to start MBBS course/batch across the country for the academic year 2016-17, but refused to grant permission for intake of students in successive years;
- (b) if so, the details thereof;
- (c) the total number of such medical colleges/ universities including private colleges which were not granted permission for intake of MBBS students and status and validity of the students studying in those colleges;
- (d) whether the Government has any intention to accord permission for renewal/intake of MBBS students to those colleges having all infrastructural facilities instead of opening/start new medical colleges;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (f): As per information provided by the Board of Governors in supersession of Medical Council of India (BOG-MCI), a total of 34 Medical Colleges were granted Letter of Permission (LoP) in the academic year 2016-17 for establishment of new medical colleges under Section 10A of Indian Medical Council Act, 1956 by the Central Government, as per the directive /approval of Supreme Court Mandated Oversight Committee (OC). The status for successive years i... 2017-18, 2018-19 and 2019-20 is at **Annexure**.

Permission to medical colleges is governed by Section 10 (A) of Indian Medical Council Act, 1956. Permission for establishment/ renewal permission to a medical college is granted by Central Government on the basis of recommendations by Medical Council of India (MCI)

[currently by Board of Governors in supersession of Medical Council of India] after assessment as per Minimum Standard Requirements under the MCI Regulations, 1999. The permission is initially granted for one year and is renewed on yearly basis subject to verification of achievements of annual targets. Medical Colleges which fail to meet the minimum standards are not given permission/renewal permission. In the event of closure of a college, based on the proposal of the concerned State Government, the students of such college are shifted to other medical college (s) in the State.

Annexure

List of Medical colleges which were granted LOP for establishment of new medical colleges u/s 10A of the IMC Act, 1956 by the Central Govt. as per directive/approval of the Oversight Committee for the academic year 2016-17 along-with the status of the academic year 2017-18, 2018-19 and 2019-20:

Sl. No	State	Name of the college	Constitutio n	Seats	Status of the academic year 2017- 18	Status of the academic year 2018- 2019	Status of the academic year 2019-2020
1.	Andhra Pradesh	RVS Institute of Medical Sciences, Chittoor, Andhra Pradesh	Society	150	Not Permitted	Not Permitted.	Closed down. Students shifted to other medical colleges in the State
2.	Andhra Pradesh	Nimra Institute of Medical Sciences, Andhra Pradesh	Society	150	Permitted by the Central Govt. against the negative recommend ation of the Council	Not Permitted.	Permitted
3.	Andhra Pradesh	GayatriVidyaPar ishad Institute of Health Care and Medical Technology, Visakhapatnam, Andhra Pradesh	Society	150	Permitted by the Central Govt. against the negative recommend ation of the Council	Not permitted	Permitted
4.	Andhra Pradesh	Apollo Institute of Medical Sciences & Research, Murakkambattu Villagae, Chittoor, Andhra Pradesh	Pvt.	150	Permitted by the Central Govt. against the negative recommend ation of the Council after the Order of the Hon'ble Supreme	Permitted	Permitted

					Court		
5.	Chhattisgarh	Raipur Institute of Medical Sciences, Raipur, Chhattisgarh	Society	150	Not Permitted	Not Permitted.	Permitted
6.	Chhattisgarh	Shri Shankaracharya Institute of Medical Sciences, Junwani, Bhilai, Chhattisgarh	Society	150	Permitted by the Central Govt. against the negative recommend ation of the Council after the Order of the Hon'ble Supreme Court.	Not Permitted.	Permitted
7.	Haryana	World College of Medical Sciences & Research Village - Gurawar, Jhajjar, Haryana	Trust	150	Not Permitted	Not Permitted.	Not permitted
8.	Haryana	N.C. Medical College & Hospital, Israna, Panipat, Haryana	Trust	150	Not Permitted	Not Permitted.	Permitted
9.	Karnataka	Kanachur Institute of Medical Sciences & Research Centre, Mangalore, Karnataka	Trust	150	Permitted by the Central Govt. against the negative recommend ation of the Council after the Order of the Hon'ble Supreme Court	Permitted	Permitted.
10.	Karnataka	Sambharam Institute of	Trust	150	Not Permitted	Not Permitted.	Not permitted

11.	Karnataka	Medical Sciences & Research, Kolar, Karnataka Akash Institute of Medical Sciences & Research Centre, Devanhalli	Trust	150	Permitted by the Central Govt. against the negative recommend ation of the Council	Not Permitted.	Permitted
12.	Kerala	Kerala Medical College, Palakkad, Kerala	Trust	150	Not Permitted	Not Permitted.	Closed down. Students shifted to other medical colleges in the State
13.	Kerala	S.R Medical College & Research Centre, Thiruvananthap uram	Trust	100	Not Permitted	Not Permitted.	Not permitted.
14.	Madhya Pradesh	Sukh Sagar Medical College & Hospital, Mouza, Chargawan, Bargi Tehsil &Distt. Jabalpur, Madhya Pradesh	Trust	150	Not Permitted	Not Permitted.	Closed down. Students shifting to other medical colleges in the State
15.	Madhya Pradesh	Amaltas Institute of Medical Sciences, Dewas Madhya Pradesh	Society	150	Permitted	Not Permitted.	Permitted
16.	Madhya Pradesh	Sakshi Medical College & Research Centre, Guna, M.P.	Society	150	Not Permitted	Not Permitted.	Closed down. Students shifting to other medical colleges in the State
17.	Madhya Pradesh	Advanced Institute of Medical	Society	150	Not Permitted	Closed dov shifted to colleges in th	other medical

		Sciences & Research Centre, Bhopal					
18.	Madhya Pradesh	Modern Institute of Medical Sciences, Indore, Madhya Pradesh	Society	150	Not Permitted	Closed down. Students shifted to other medical colleges in the State	
19.	Rajasthan	American International Institute of Medical Sciences, Bedwas, Udaipur	Company	150	Not Permitted	Not Permitted.	Permitted
20.	Rajasthan	Ananta Institute of Medical Sciences & Research Centre, Nathdwara, Rajsamand, Udaipur, Rajasthan	Society	150	Not Permitted	Permitted	Permitted
21.	Andhra Pradesh	Maheshwara Medical College, Patancheru, Medak Dist., Andhra Pradesh	Society	150	Permitted	Not permitted	Not permitted
22.	Telangana	RVM Institute of Medical Sciences & Research Centre, MuluguMondal, Medak Distt. Telangana	Trust	150	Not Permitted	Permitted	Permitted
23.	Telangana	Mahavir Institute of Medical Sciences, Ranga Reddy, Vikarabad,Tela ngana	Trust	150	Not Permitted	Not Permitted.	Permitted

24.	Tamilnadu	Ponnaiyah Ramajayam Institute of Medical Sciences, Kancheepuram, Chennai, Tamilnadu	Turst	150	Not Permitted	Not Permitted.	Closed down. Students shifted to other medical colleges in the State
25.	Tamilnadu	Annaai Medical College Hospital & Research Institute, Kancheepuram, Tamilnadu	Trust	150	Not Permitted	Not Permitted.	Closed down. Students shifted to other medical colleges in the State
26.	Uttar Pradesh	Glocal Medical College, Super Specialty Hospital & Research Center, Mirzapur, Saharanpur, U.P.	Trust	150	Not Permitted	Not Permitted.	Not permitted.
27.	Uttar Pradesh	G.C.R.G. Institute of Medical Sciences, Lucknow, Uttar Pradesh	Trust	150	Not permitted	Not permitted	Not permitted.
28.	Uttar Pradesh	Krishna Mohan Medical College & Hospital, Mathura, Uttar Pradesh	Society	150	Not Permitted	Not Permitted.	Permitted
29.	Uttar Pradesh	Venkateshwara Institute of Medical Sciences, Gajraula, J.P. Nagar, U.P.	University promoted by Trust	150	Not Permitted	Not Permitted.	Not permitted
30.	Uttar Pradesh	Saraswati Medical College, Unnao, Uttar Pradesh	Trust	150	Permitted by the Central Govt. against the negative	Not permitted	Permitted

31.	Uttar Pradesh	Prasad Instt. Of Medical Sciences,	Trust	150	recommen dation of the Council after the Order of the Hon'ble Supreme Court Not Permitted	Not Permitted.	Permitted
32.	Uttar Pradesh	Lucknow Varunarjun Medical College, Banthra, Distt. Shahjahanpur, Uttar Pradesh	Trust	150	Not Permitted	Not Permitted.	Not permitted
33.	Uttarakhand	Sridev Suman Subharti Medical College, Dehradun, Uttarakhand	Trust	150	Permitted by the Central Govt. against the negative recommen dation of the Council after the Order of the Hon'ble Supreme Court.	Not Permitted.	Closed down. Students shifted to other medical colleges in the State
34.	West Bengal	Gouri Devi Institute of Medical Sciences, Durgapur, Burdwan, West Bengal	Society	150	Not permitted	Not permitted	Not permitted